(SHRI DHANIK LAL MANDAL): (a) Yes Sir.

(b) Yes Sir.

(c) A statement is laid on the Table of the House. *[See Appendix CVI, Annexure No. 90].* 

## भारतीय राष्ट्रीय कांग्रेस सॅ बकाया राझियों की वस्ली

### १४९६. श्री जगदीश प्रसाद माथुरः

## श्री हरीशकर भाभड़ा

क्या **नौवहन ग्रौर परिवहन** मंत्री यह बताने की क्रमा करेंगे कि :

(क) क्या यह सच है कि दिल्लो परिवहन निगम ने भारतीय राष्ट्रीय कांग्रेस में कुछ राजि वसूल वसूल करनी है ;

(ख) यदि हां, तो कितनी राणि वसूल की जानी है ; ग्रौर

(ग) सरकार ने इस संबंध में अब तक क्या कार्यवाही की है ?

# + [Recovery of arrears from Indian National Congress

#### 1596. SHRI JAGDISH PRASAD MATHUR:

#### aHRI HARISHANKAR BHABHDA;

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Delhi Transport Corporation has to recover certain amount from the Indian National Congress;

(b) if so, what is the amount to be recovered; and

(c) what action Government have so far taken in this regard?]

नौवड्न ग्रौर परिवहन मंज्ञालय में प्रभारो राज्य मंत्री (श्री चांद राम) : (क) जी. हां ।

(ख) 3,47,493 হ০ ।

t[] English Translation.

#### to Questions

(ग) इस रागि की बसूली के लिए तिगम ने न्यायालय में मामला दायर किया है ।

t[THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, sir.

(b) Rs. 3,47,493.

(c) A suit has been filed by the Corporation in the Court for the recovery of this amount.]

#### Voyage accounts of various river services under the C.I.W.TC.

1597. SHRI JAGDISH JOSHI: Will the Minister of SHIPPING AND TRANSPORT  $b_e$  pleased to state:

(a) whether it is a fact that there are large arrears in regard to the maintenance of voyage accounts of various river services managed by the Central Inland Water Transport Corporation;

(b) if so, what are the details thereof till date; and

(c) what action Government have taken or propose to take to clear the arrears?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM); (a) Yes, Sir.

(b) There are 77 Voyage accounts in arrear.

(c) Voyage accounts are now being prepared regularly! and the arrears also are being simultaneously attended to.

## Employees dismissed by the C.I.W.T.C. under emergency

1596. SHRI JAGDISH JOSHI; Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the number of employees penalised/dismissed by the<sup>1</sup> Central Inland Water Transport Corporation during the emergency;